

ITEM NO.801
[MENTIONING]

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.211-212/2020

M/S UNITED SPIRITS LTD.

Appellant(s)

VERSUS

MANAGING DIRECTOR PAKSHIMANCHAL VIDYUT
VITRAN NIGAM LTD. & ANR.

Respondent(s)

I.A. No.128556/2024

Date : 02-08-2024 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Niraj Gupta, AOR (mentioned by)

For Respondent(s) Mr. Pradeep Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.128556/2024

List on 20th August, 2024.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)